

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/91(CHE)/2023
NAME OF THE PETITIONER(S) : J Mohan Babu
NAME OF THE RESPONDENT(S) : Ramya Outsourcing Solutions Pvt. Ltd.
UNDER SECTION : Sec 131 of CA, 2016 r/w Rule 77 of
NCLT Rules, 2016

ORDER

Present: None for the Petitioner.

Ms. Nandini Agarwal, Ld. Counsel for the RD/RoC/R1 & R2.

None for Respondent No.3.

None for Respondent No.4.

It is submitted on behalf of the Respondent No. 1 & 2 that till date, revised financial statements have not been served on the Respondents to enable them to file their report.

Last opportunity granted to the Petitioner to take steps.

List the petition on **02.07.2024**.

Sd/-

VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-

SANJIV JAIN
MEMBER (JUDICIAL)

vs